

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.204
C.P.(CAA)/17(AHM)2024
in
CA(CAA)/50(AHM)2023

Proceedings under Section 230-232 of Co.Act,2013

IN THE MATTER OF:

Vascular Concepts Limited

V/s

Sahajanand Medical Technologies Limited

.....Applicant

.....Respondent

Order delivered on: 27/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Navin Pahwa, Sr. Adv. a.w Ms Pragati Bansal, Adv.

For the Income Tax

: Ms. Kinjal Vyas, Adv. for Ms. Maithili Mehta, Adv.

For the RD

: Mr. Shiv Pal Singh

For the RoC

: Ms. Rupa Sutar, Dy. Roc

ORDER

Heard Ld. Counsel for the applicant. Ld. Counsel for the applicant is directed to file one page affidavit regarding pending dues.

List for further consideration on 01.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)